

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1020/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.

Vs.

Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC

: Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates

For the Respondent/CD

: for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.

For the Intervener

:

ORDER

IA-1020/2021 :

Both sides are present. The Counsel for the Resolution Professional prayed for time to file rejoinder. At request, time is enlarged.

List on 07.5.2021.

—sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

—sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1054/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.

Vs.

Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates

For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.

For the Intervener :

ORDER

IA-1054/2021 :

Both sides are present. The Counsel for the Applicant is directed to file rejoinder within two weeks.

List on 07.5.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1425/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

...FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal
Gupta, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

IA-1425/2021 :

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the A.R. is present.

Having considered the issue under reference, it is directed that the Authorized Representative, the Applicant, the Bank, the Greater Noida Industrial Development Authority may convene a meeting, for which, the Agenda will be prepared by the Resolution Professional, on the following points: -

- i) To work out the criteria for the Appointment of a Lawyer/Law Firm on behalf of the CoC ;

Coutd.

- ii) Scope of work to be assigned to the Lawyer/Law Firm on behalf of CoC ; and
- iii) The estimated cost to be incurred for the services to be rendered by the Lawyer/Law Firm on behalf of the CoC.

All the members shall vote upon after considering the Agenda. The Minutes shall be drawn by the Resolution Professional and after approval of the Minutes from the members of the CoC, the same will be circulated finally and a copy of the same shall be placed on record along with an affidavit.

List the matter on 20.4.2021.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit (Court-III)
07.4.2021

NEW 1A.1425/21 in
IB-1348/ND/19

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1508/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

...FINANCIAL CREDITOR
.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC :
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek
Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

New IA-1508/2021 :

Counsel for the Resolution Professional is present. Counsel for Respondent-1 is present. No representation on behalf of Respondent-2.

The Registry is directed to issue notice to R-2. The Counsel for the RP is directed to serve private notice upon R-2.

In the meantime, the Counsel for R-1 is directed to file reply within two weeks and thereafter, within one week, the Counsel for the R.P. may file rejoinder, if any.

List the matter on 7th May, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1025/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

...FINANCIAL CREDITOR
.. RESPONDENT

SECTION
U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

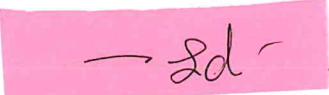
For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

IA-1025/2021 :

Both sides are present. The Counsel for the Resolution Professional prayed for time to file rejoinder. At request, time is enlarged.

List on 07.5.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1032/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

IA-1032/2021 :

Both sides are present. Reply has been filed on behalf of Respondent-1. Counsel for Respondent-2 prayed for time to file reply. He is directed to file reply within two weeks. Counsel for the Applicant is directed to file rejoinder thereafter.

List on 07.5.2021.

— sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1056/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR
.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

IA-1056/2021 :

Both sides are present. The Counsel for the respondent is directed to file reply within three weeks and thereafter, within one week, the Counsel for the Applicant may file rejoinder, if any.

List on 07.5.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1064/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.

Vs.

Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates

For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.

For the Intervener :

ORDER

IA-1064/2021 :

Counsel for the Applicant is present. The Counsel for the respondent is present. The Counsel for the respondent is directed to file reply within three weeks and thereafter, within one week, the Counsel for the Applicant may file rejoinder, if any.

List on 07.5.2021.

— Sd^r

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd^r

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1078/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

IA-1078/2021 :

Counsel for the Applicant is present. The Counsel for the respondent is present. The Counsel for the respondent prayed for time for filing reply. At request, time is enlarged with the direction to file "Vakalatnama" within one week and file reply within two weeks.

List on 07.5.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1016/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
Earthcon Universal Infratech. (P) Ltd

...FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates
For the Respondent/CD : for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.
For the Intervener :

ORDER

IA-1016/2021 :

Both sides are present. The Counsel for the Resolution Professional prayed for time to file rejoinder. At request, time is enlarged.

List on 07.5.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
New IA-1060/2021 in
IB-1348/ (ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.

Vs.

Earthcon Universal Infratech. (P) Ltd

....FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC

: Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Aastha Mehta and Ms. Komal Gupta, Advocates

For the Respondent/CD

: for the R1 (Blue Sky Realtors Private Ltd.) Adv. Mr. Abhishek Choudhary, Adv. Mr. Siddharth Bhatli.

For the Intervener

:

ORDER

IA-1060/2021 :

Both sides are present. The Counsel for the respondent is directed to file reply within three weeks and thereafter, within one week, the Counsel for the Applicant may file rejoinder, if any.

List on 07.5.2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit